

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 12th April, 2024

Adopted and Confirmed Minutes of the Meeting

Subject: Adopted and Confirmed minutes of 42nd Meeting of CAC-reg

The draft minutes of the 42nd meeting of Central Advisory Committee held on 28th October, 2023 at Pahalgam, Jammu & Kashmir chaired by the CEO, FSSAI was adopted and confirmed in the 43rd CAC meeting held on 15th March, 2024 at Coimbatore, Tamil Nadu considering the comments/inputs received from the member.

The adopted and confirmed minutes of the 42nd meeting is enclosed herewith for information please.



(S. Sharad Rao)
Joint Director (RCD)

Encl: As above

To:

- i. All CAC members;
- ii. Special invitees;
- iii. FSSAI officials.

Copy to:

PS to CEO, FSSAI

Minutes of the meeting of the Central Advisory Committee (CAC)			
Date	28 th October, 2023	Time	9: 30 AM
Location/Venue	Pahalgam, Jammu & Kashmir	Meeting No.	42 nd
List of Attendees	Annexure I		
Welcome	<p>CEO, FSSAI chaired the meeting and warmly welcomed the committee members. He expressed his appreciation to the Commissioner of Jammu & Kashmir for successfully hosting the 42nd CAC meeting in Pahalgam.</p> <p>He focussed on improving public health by prioritizing food safety by creating awareness among the public starting from the ground level.</p> <p>He informed the committee that the state connect meetings have recently been conducted with representatives from various States/UTs and Food Business Operators (FBOs) based in those regions. The primary aim of these meetings is to identify and address the challenges experienced by these stakeholders in the respective States, with the ultimate goal of promoting a culture of safe and nutritious food throughout the nation.</p>		
Key discussion points on Agenda Items placed in the meeting			
Agenda Item	Key discussion points		Action required by:
1. Disclosure of interest by members	Members present at the meeting completed their Specific Declaration of Interest and Declaration concerning Confidentiality.		CAC members
2. Confirmation of minutes of the 41st Meeting of CAC	The minutes of the 41 st meeting of CAC was confirmed and adopted by members of CAC with no comments and inputs.		
3. Action Taken Report on the decision taken	The CAC members noted the action taken report on the decision taken in the 40 th meeting of CAC. It was pointed		States/UTs

<p>in the 40th meeting of CAC</p>	<p>out that the action taken report has been received from 14 States/UTs. The remaining states/UTs who have not submitted the ATR were asked to submit the ATRs in a timely manner in the future.</p>	
<p>4. Review of performance of States/UTs on 02nd Quarterly Report of 2023-24</p>	<p>The committee discussed the forms of the 02nd Quarterly State Performance Report of FY 2023-24. The observations made and decisions taken are as follows: -</p> <ul style="list-style-type: none"> i. To fill the vacant posts of Designated Officer/Food Safety Officer (DO/FSO) by engaging the manpower through recruitment or deputation in States/UTs. ii. To avoid auto-generation of licenses and Registration by timely processing of applications. iii. CFS of states/UTs to review the performance of their respective states/UTs on auto generation of licenses/ registration, surveillance and enforcement sampling. iv. To conduct surveillance drives based on the surveillance plan develop by the States/UTs. v. To ensure that all the samples lifted/ Inspections conducted are entered into FOSCOS portal, as data available on FOSCORIS/ FOSCOS will only be considered for generating ranks of States/UTs in State Food Safety Index 2023-24 and onwards. vi. To take active participation in activities under Eat Right India initiative for building food safety awareness by taking up activities of certification of clusters, Eat Right Campus & in Schools and Hygiene Rating. vii. Dadra NH & DD, Lakshadweep, Meghalaya, Mizoram and Tripura to identify clusters for Eat Right Campus & School and get them certified by next quarter. viii. CFS to ensure regular interactions with DO/FSO and other related departments for dissemination of information. 	<p>States/UTs</p>
<p>5. MoU between FSSAI and States/UTs for Strengthening of Food Safety Eco-system in the Country</p>	<ul style="list-style-type: none"> i. 11 States/UTs namely A& N Islands, Bihar, Dadra Nagar Haveli and Daman & Diu, Haryana, Jharkhand, Maharashtra, Mizoram, Odisha, Puducherry, Sikkim and Uttarakhand to submit the final UCs with the physical and financial progress report for 2021-2022 in stipulated format at the earliest. 	<p>States/UTs</p>

<p>and Utilization Certificate status</p>	<ul style="list-style-type: none"> ii. To surrender the unspent balance (Non-CSS) under WP 2021-22 if any, lying with States/UTs iii. For the States/UTs with 90:10 and 60:40 (FSSAI: State/UTs) fund share option w.r.t. overall budget of WP 2021-22 to confirm receipt of matching State share and submit documentary evidence such as sanction order, bank statement in support of such claim. iv. Assam, Himachal Pradesh, Gujarat, Karnataka, Ladakh, Madhya Pradesh, Meghalaya, Nagaland, Rajasthan, Tamil Nadu, Tripura and West Bengal to promptly utilize the allocated amount and submit their request for the release of the second instalment latest by 15th December, 2023. v. Financial assistance required for procurement of samples will be decided based on samples reported on FoSCoS. vi. Financial assistance required for testing of samples in private labs will be decided based on uploading of test reports on INFoLNET/FoSCoS. vii. States/UTs to submit a written request to FSSAI for providing the funds for operational costs of FSW in case they have not received the funds for same from their state NHM (National Health Mission). viii. States/UTs to provide the proposal for estimated advance payment for limited purpose such as HR related activities for contractual staff in March, 2024 for Work Plan 2024-25. This payment shall be adjusted in WP 2024-25. ix. States/UTs may start submitting their proposals for Work Plan 2024-25 from month of January 2024. 	
	<ul style="list-style-type: none"> i. FSSAI to consider request of States/UTs on re-appropriation of the funds for the approved activities under Revenue Head of Work Plan 2023-24 onwards 	<p>RCD, FSSAI</p>
<p>6. Status of National Annual Surveillance Plan for FY 2023-24 & FY 2024-25</p>	<ul style="list-style-type: none"> 1. CFS of States/UTs to ensure strict implementation of the NASP i.e <ul style="list-style-type: none"> a. Surveillance samples are to be lifted as per the identified food category for that quarter. b. Surveillance samples shall be entered in FoSCoS. Subsequently, labs shall be assigned against each sample in FoSCoS. c. Monitoring of Timely testing of Food Samples at the FSSAI-notified labs. 	<p>States/UTs</p>

	<ol style="list-style-type: none"> 2. CFS of States/UTs to ensure that the whole process of the surveillance i.e from lifting the samples to uploading the test report is completed in a time bound manner. 3. To create awareness amongst the FBOs dealing with sweets and savouries to ensure procurement (of what) is done from legit agent for easy traceability. 4. States/UTs to ensure that during the upcoming festival season irrespective of the high demands, loose food products such as sweets, savouries, milk and milk products are not sold in the markets. 5. CFS of States /UTs to ensure that food samples are sent to NABL accredited laboratories wherein specified testing parameters of the food commodity are covered. 	
7. Proposal regarding the Introduction of a new Kind of Business (KoB) for 'Direct Sellers' under FoSCoS.	Inputs and Comments were sought from CAC members on the inclusion of new KOB for 'Direct Sellers'' via email till 10 th November 2023.	CAC Members
8. Status of Enforcement Drive on FRK	CFS of States/UTs (Bihar, Chhattisgarh, Gujarat, Haryana, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Punjab, Tripura, Uttar Pradesh and West Bengal) to ensure that enforcement drive on FRK is done on top priority.	States/UTs
9. Seeking inputs on Annual Returns	<ol style="list-style-type: none"> i. To integrate the PAN Number/GST Number of the FBOs with the FoSCoS for collection of information like Quantity of the food products manufactured, turnover of the FBOs etc. ii. The mandatory information sought in Annual Returns to be incorporated in the other form in the FoSCoS. 	IT DIVISION, FSSAI
10. Social and Behavioural Change	10.1. <u>100 Healthy and Hygienic Food Streets</u> <ol style="list-style-type: none"> i. Arunachal Pradesh to expedite the process of identification of one location and submit the DPR by 31st December 2023. ii. Haryana to submit the DPR by 10th November 2023. 	States/UTs

	<ul style="list-style-type: none"> iii. Andhra Pradesh stated that they will submit the DPR by 15th December, 2023 due to elections in the State. iv. Himachal Pradesh, Delhi and Jharkhand to submit the remaining DPRs on or before 30th November, 2023. v. Uttarakhand to expedite the submission of DPR for one location in 25th November 2023. vi. UP to expedite the submission of DPR for one location and to complete the inauguration of all 4 locations by first week of January, 2024. vii. Kerala to identify the 2 locations within 2-week time and DPRs to be submitted. viii. Telangana to submit the DPRs by 10th November 2023. ix. States/UTs who have completed their DPRs are requested to set up the Healthy and Hygienic Food Streets by December, 2023 so that inauguration could happen in January, 2024. 	
	To request UT of Puducherry and State of Bihar to expedite the submission of DPRs.	SBCD, FSSAI
	<p>10.2. <u>Health Clubs in Schools & Colleges /Universities Institutes</u></p> <p>To send letters to respective educational departments of States/UTs to sensitize the Educational Institutes about this programme and encourage them to set up Health Clubs in their respective campuses.</p>	States/UTs
	<p>10.3. <u>Eat Right Creativity Challenge - Phase – 4</u></p> <p>To send letters to respective educational departments of States/UTs to sensitize the Schools/educational institutes about Eat Right Challenges and encourage the School children to participate in the Eat Right Creativity Challenge Phase 4-</p> <p>https://eatrightindia.gov.in/CreativityChallenge4/home</p>	States/UTs

	<p>10.4. <u>Eat Right Mela & Walkathon</u></p> <p>States/UTs to ensure that UC should be submitted and unutilized grants should be refunded by 5th November 2023.</p>	States/UTs
	<p>10.5. <u>Eat Right Challenge for Districts - Phase - 3</u></p> <p>All the States/UTs to ensure that districts upload their Eat Right Millets Mela and Walkathon / Cyclothon / Yoga Session data online on FoSCoS portal as the same data will be taken into consideration for State Food Safety Index.</p>	States/UTs
	<p>For information:</p> <p>The period of Eat Right Challenge has been extended till 31st December 2023 finally.</p>	
<p>11. Training and Capacity Building</p>	<p>i. Andaman & Nicobar, Arunachal Pradesh, Lakshadweep and Mizoram were informed that no Food Safety Supervisor (FSS) training happened in Quarter 2 and were requested to conduct FSS training in the next quarter.</p> <p>ii. CFS of all States/UTs to ensure the training of Food handlers working in Hostels of educational institutes including Medical colleges, IITs and IIMs etc. and submit the action plan at the earliest.</p> <p>iii. 11 States/UTs (Andaman and Nicobar Islands, Arunachal Pradesh, Delhi, Jharkhand, Lakshadweep, Maharashtra, Mizoram, Nagaland, Odisha, Puducherry and Sikkim to send the nomination for FoSTaC Nodal Officers in the required format.</p> <p>iv. To ensure that State/UT FDAs to submit the proposal to FSSAI for becoming Training Partners.</p> <p>v. All States and UTs FDAs to send the nomination of their officers for imparting trainings in various training programmes as per the training calendar attached at Annexure II.</p> <p>vi. Jharkhand, Lakshadweep, Maharashtra, Meghalaya, Mizoram, Odisha, Puducherry, Sikkim and Telangana to send the nomination for Refresher training program for FSOs.</p>	States/UTs

	<p>vii. Arunachal Pradesh, Dadra & Nagar Haveli and Daman & Diu, Jharkhand, Lakshadweep, Meghalaya and Puducherry to send the nomination for orientation training program for AOs.</p> <p>viii. Arunachal Pradesh, Bihar, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Haryana, Jharkhand, Lakshadweep, Maharashtra, Madhya Pradesh, Mizoram, Odisha, Puducherry, Sikkim, Tamil Nadu, Telangana, Tripura and Uttarakhand to send the nomination for orientation training program for DOs.</p> <p>For information:</p> <p>i. The new formula for Expected No. of FSS training as adopted in 41st CAC meeting is $1.0 \times \text{No. of Registrations} + 1.0 \times \text{No. of Licenses}$ for achieving the target of 25 Lakh training in next 3 years.</p> <p>ii. FSSAI has started providing the training to FSOs and these FSOs are empaneled as trainers and assessors for trainings of food handler. State/UT FDAs are made Training Partners. (Training of FSOs of West Bengal and Andhra Pradesh had already being done)</p> <p>iii. Need Based Training are being conducted for FSOs and DOs.</p>	
<p>12. Credible Food Testing and Effective Surveillance</p>	<p>i. To expedite submission of applications for NABL- Integrated Assessment for 18 SFTLs [AP-1, Karnataka-1, Maharashtra-12, Puducherry-1, Rajasthan-1, West Bengal-1, and Sikkim-1] and intimate the same to FSSAI.</p> <p>ii. All the SFTLs are requested to adhere to the timeline to get NABL accreditation under Integrated Assessment system i.e. 31st March, 2024.</p> <p>iii. States/UTs are requested to send the signed UC in the hard copies for utilized grants under CSS by 31st March 2024.</p> <p>iv. State of Bihar to operationalize HEE.</p> <p>v. All SFTLs are requested to enhance their scope under NABL accreditation.</p> <p>vi. The states other than Kerala, West Bengal, Assam, Chhattisgarh, Delhi, Himachal Pradesh, Tamil Nadu, Uttar Pradesh, Uttarakhand and Madhya Pradesh are requested for effective utilization of the HEEs.</p>	<p>States/UTs</p>

	<ul style="list-style-type: none"> vii. To complete the pending payments to the venders for HEE and Microbiology lab on turnkey basis before 31st March 2024 viii. SFTLs to utilize the equipment/HEEs to increase analysis of samples and to ensure timely submission of monthly progress report. ix. There are total 27 non-functional FSWs namely Arunachal Pradesh (02), Assam (02), Bihar (01), Delhi (03), Gujarat (01), Haryana (03), J&K (06), Madhya Pradesh (01), Manipur (02), Maharashtra (01), Mizoram (1), Puducherry (1), Tripura (01) & Uttarakhand (2) – These States/UTs are requested to take immediate step to operationalize. x. To utilize FSWs for all the 3 activities (i.e., Testing, Training and Awareness) efficiently and effectively. xi. To ensure regular upload of FSW activities (Testing, Training and Awareness) on the FSW web portal for all the FSW vehicles under their jurisdiction. xii. To share the data related to food analyst/public analysts such as name, contact details, place of posting, reference of notification wherever applicable. xiii. States/UTs are requested to apply APEDA for accreditation for organic food testing certificate 	
	<ul style="list-style-type: none"> i. To facilitate the States/UTs with technical support in setting up of Food Laboratories 	QA Division, FSSAI
	<p>For Information:</p> <ul style="list-style-type: none"> i. FSSAI is facilitating procurement of HEE for organic food testing through special funding arrangement by Ministry of Consumer Affairs/BIS. ii. Any amount \pm 10% of the approved costs of Rs.42.00 Lakhs (upto Rs.46.20 Lakhs) need not to be refer to FSSAI and it will be settled as per GeM/Bidding price whichever is lower (For FSW) 	
Suggestion by CAC members other than CFS of States/UTs	No suggestions were received.	

**Concluding Remarks
of CEO, FSSAI
(Chairperson of
CAC)**

In conclusion, the CEO, FSSAI emphasized the significance of conducting surveillance drives to ensure the safety and hygiene of food, particularly during festivals and encouraged the CFS of all States/UTs to get actively involved in the surveillance drives of food commodities such as fruits, vegetables, sweets, milk and milk products etc.

He requested States/UTs to bring more representatives from Food Industries in state connect meetings so that issues faced by food industries in various States/UTs may be taken note of and dealt on priority.

Lastly, the meeting concluded with a vote of thanks to all the members of the States/UTs and other CAC members for their participation and valuable contribution to the decisions. CFS, Telangana proposed to host the next meeting of CAC i.e. 43rd meeting of CAC at Hyderabad, Telangana .



**(G. Kamala Vardhana Rao)
Chief Executive Officer, FSSAI**

ANNEXURE – I

List of Participants

Sh. G. Kamala Vardhana Rao, IAS, CEO, FSSAI- In Chair

Representatives of Ministries/ Departments: -

1. Dr. Arunagshu Sarkar, Ministry of Railways
2. Sh. Neeraj Arora, Deputy Director, M/o MSME

Commissioners of Food Safety of States/UTs:

1. Sh. Shakeel-ul-Rehman, IAS, Commissioner of Food Safety, Jammu & Kashmir
2. Dr. Sudam Khade, Commissioner of Food Safety, Madhya Pradesh
3. Dr. Abhinav Trikha, Commissioner of Food Safety, Punjab
4. Mr. Nagaraja N.M., IAS, Commissioner of Food Safety, Karnataka
5. Dr. H.G. Koshia, IAS, Commissioner of Food Safety, Gujarat
6. Dr. Poma Tudu, IAS, Commissioner of Food Safety, Odisha
7. Sh. Abhimanyu Kale, IAS, Commissioner of Food Safety, Maharashtra
8. Sh. Nakate Shiv Prasad, Commissioner Food Safety, Rajasthan

Members from various fields (Other than CFS):

1. Ms. Indrani Kar, Representative of Food Industry
2. Sh. Chinnusamy C, Representative of Agriculture
3. Ms. S. Saroja, Executive, Representative of Consumer Organization
4. Dr. Balwinder Singh Bajwa, Representative of Food laboratories
5. Ms. Gunjan Jha, Representative of Agriculture

Representatives from States/UTs:

1. Sh. Neeraj Kumar, Joint Commissioner of Food Safety, Himachal Pradesh
2. Sh. D. K. Sharma, Joint Commissioner of Food Safety, Haryana
3. Sh. R.K. Singh, Joint Commissioner of Food Safety, Uttarakhand
4. Dr. T.A. Devapartha, Additional Commissioner of Food Safety, Tamil Nadu
5. Sh. N. Purna Chandra Rao, Director FAC & DO, Andhra Pradesh
6. Sh. Jacob Thomas, Joint Commissioner of Food Safety, Kerala
7. Mr. H.S. Singh, Deputy Commissioner of Food Safety, Uttar Pradesh
8. Sh. Samiran Baruah, Designated Officer, Assam
9. Sh. Surendra Roy, OSD, Bihar
10. Sh. Sukhwinder Singh, Designated Officer, Chandigarh
11. Sh. Niraj Thapa, Designated Officer, Sikkim
12. Sh. A.K. Singh, Designated Officer, Delhi
13. Sh. Sankha Subhra, Designated Officer, Tripura
14. Sh. Thamchos Gurmeet, Designated Officer, Ladakh
15. Sh. Susmit Dewangan, Food Safety Officer, Chhattisgarh
16. Sh. Umesh Verma, Food Safety Officer, Chhattisgarh
17. Sh. Raveendra Reddy, Food Safety Officer, Andhra Pradesh

FSSAI Officials: -

1. Ms. Inoshi Sharma, ED (CS)
2. Dr. Satyen Kumar Panda, Advisor, QA

3. Dr. Ajai Prakash Gupta, Director, QA
4. Sh. S Sharad Rao, Joint Director, RCD
5. Sh. Amit Jha, Technical Officer, RCD
6. Ms. Divya, Technical Officer, RCD
7. Ms Sunaina Verma, Technical Officer, RCD

Members, Representatives and Officials joined through Video Conferencing: -

1. Smt Hari Chandana Dasari, IAS, Commissioner, Food Safety, Telangana
2. Dr. Sandeep Kumar Sharma, Senior Scientist, CSIR-IITR, Research Bodies
3. Dr. Satyendra Kumar, Director, M/o Environment, Forest and climate change
4. Smt. Vayaila Rungsung, Director, MoFPI
5. Ms. Jyoti Sardesai, Director, FDA-Goa
6. Director, IPM, Telangana
7. Sh. V K Pancham, Director, SRO, FSSAI
8. Sh. Suresh Chand, JS health, Dadra and Nagar Haveli and Daman & Diu
9. Joint secretary, Health Dept. Jharkhand
10. Sh. Raosaheb Samudre, JC(Food) Maharashtra
11. JCFS, West Bengal
12. Sh. Lokam Mangha, Deputy Commissioner of Food Safety, Arunachal Pradesh
13. Sh. O.D. Sangma, Deputy Commissioner of Food Safety, Meghalaya
14. Ms. Seema Kumari Udaipuri, Deputy Secretary, Jharkhand
15. Sh. T Vijaya Kumar, Deputy Food Controller, Telangana
16. Sh. Sendongkaba Jamir, ACF, Nagaland
17. ACFS (Designated Officer), Meghalaya
18. Sh. N Ramadasan Nair, Designated Officer, Andaman & Nicobar
19. Ms. Pratikshya Das Mahapatra, FSO, Odisha
20. Sh. Manoj Pareek, Head R&D, HUL, Food Industry
21. Ms. Anu Verma, Deputy Director, MoFPI
22. Dr. Abhilasha S Mathuriya, Joint Director, MoEFCC
23. Sh. Chaturbhuj Meena, Food Analyst, Jharkhand
24. Dr John Kemp, SPO Food Safety, Nagaland
25. Dr. Vijaya, DOHP
26. Dr Sandeep K Sharma, CSIR IITR
27. Designated Officer(HQ), Manipur
28. Sh Sanajaoba Meitei, Food Analyst. Manipur
29. T Vijaya Kumar, Deputy Food Controller, Telangana

Regrets:

CFS of States/UTs (Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Dadra and Nagar Haveli and Daman & Diu, Haryana, Himachal Pradesh, Jharkhand, Kerala, Lakshadweep, Meghalaya, Mizoram, Nagaland, Puducherry, Tripura, Uttarakhand & Uttar Pradesh). However, some representatives of these States/UTs have attended the meeting on their behalf and are indicated in the participant list above.

* Mistakes in the spelling of any name or missing names are unintentional and are regretted.

ANNEXURE – II

Tentative Calendar for Refresher Training Programme of DOs

Sr. No.	Participants per State/UT/Organization		Proposed Place of Training Venue	Tentative dates
1.	Kerala	14	Kochi	19 th to 23 rd February 2024
	Punjab	10		
	Gujarat	23		
	Himachal Pradesh	06		
	Andaman and Nicobar Islands	01		
	Chandigarh	01		
	Ladakh	01		
2.	Gujarat	20	Gandhinagar	22 nd to 26 th April 2024
	Punjab	09		
	Delhi	08		
	West Bengal	22		

Tentative Calendar for Refresher Training Programme of FSOs

Sr. No.	Participants per State/UT/Organization		Proposed Place of Training Venue	Tentative dates
1.	West Bengal	55	Kolkata	18 th to 22 th December 2023
	Total =	55		
2.	Kerala	43	Thiruvananthapuram	08 th to 12 th January 2024
	Punjab	17		
	Total =	60		
3.	West Bengal	50	Kolkata	05 th to 09 th February 2024
	Andaman and Nicobar Iceland's	13		
	Total =	63		
4.	Kerala	46	Thiruvananthapuram	11 th to 15 th March, 2024
	Punjab	14		
	Total =	60		
5.	Assam	10	Guwahati	01 st to 5 th April 2024
	Nagaland	05		
	Tripura	01		
	Arunachal Pradesh	03		
	Manipur	13		
	West Bengal	31		
6.	Kerala	31		

	Punjab	14	Thiruvananthapuram	13 th to 17 th May 2024
	Jammu and Kashmir	21		
	Total =	66		
7.	Goa	20	Goa	3 rd to 7 th June 2024
	Karnataka	23		
	Bihar	14		
	DNH and DD	03		
	Total =	60		
8.	Gujarat	40	Gandhinagar	01 st to 05 th July 2024
	Jammu and Kashmir	21		
	Total =	61		
9.	Chandigarh	02	Jammu/Shimla	5 th to 9 th August 2024
	Delhi	10		
	Ladakh	01		
	Himachal Pradesh	14		
	Jammu and Kashmir	21		
	Total =	48		
10.	Gujarat (Municipal Corporation)	31	Gandhinagar	09 th to 13 th September 2024
	Gujarat	32		
	Total =	63		
11.	Gujarat	40	Gandhinagar	14 th to 18 th October 2024
	Uttarakhand	20		
	Total =	60		
12.	Gujarat (Nagar Palika)	06	Gandhinagar	04 th 08 th November 2024
	Gujarat (Municipal Corporation)	30		
	Total =	36		